

(a) whether there is large scale evasion of sales tax in Delhi;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take to check it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) In view of (a) does not arise.

(c) Following steps have been taken to check evasion of sales tax in Delhi:

(1) Verification of claims for exemption by enquiries before assessment.

(2) Intensification of surveys to detect facts showing evasion of taxes.

(3) Creation and strengthening of special enforcement machinery in addition to enforcement by ward staff

(4) Reduction in the number of goods or classes of goods allowed to be sold without collecting any amount by way of tax in dealer-to dealer transactions.

[English]

Allotment of Land by Kandla Port Trust

7302. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Kandla Port Trust has allotted land for industries, storage or other purposes to private enterprises during the last two years:

(b) if so, the details thereof including the proposals pending if any in this regard; and

(c) the criteria/norms followed by the Kandla Port Trust in giving such lands on lease or for sale to public as well as private sectors?

THE MINISTRY OF SURFACE TRANSPORT (SHRI K.P. UNNIKRI SHNAN): (a) to (c) Information is being collected and will be laid on the table of the House.

Fertilizer Application Schedule

7303. SHRI P. NARSA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Indian Council of Agricultural Research has proposed any new fertilizer application schedule for the crops of different seasons to effect economy and efficiency in its use;

(b) if so, the main features of the new schedule; and

(c) to what extent the new fertilizer schedule is likely to help Rabi crop?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) Research at the various Institutes of I.C.A.R., All India Coordinated Projects and the State Agricultural Universities on improving fertiliser use efficiency is being continuously updated in order to drive maximum economy and efficiency in fertilizer use. The main features of the package of practice advocated for efficient fertiliser use are:

(i) application of the recommended fertiliser doses for the high yield-

ing varieties and hybrids of various crops and cropping systems.

- (ii) Use of seed-cum-fertiliser drill for application of fertilisers particularly for crops under rainfed agriculture.
- (iii) Band placement of fertilisers for row crops to increase plant uptake and reduce fixation of the nutrients in the soils.
- (iv) Split application of the fertiliser using appropriate number of splits depending upon the duration of the crop, type of soil and the water management practice being adopted.
- (v) Balanced application of fertilisers based on soil analysis for different yield targets.
- (vi) Adoption of improved water management practice to reduce leaching losses of nitrogenous fertilisers.
- (vii) Use of neem cake coated urea for rice to reduce nitrogen losses by reduction.
- (viii) Use of organic manures including green manuring and bio-fertilisers to enhance soil productivity and organic matter build-up which will in turn increase the efficiency of fertiliser use.

(c) These improved packages of practices as being advocated by the extension agencies ensure economy and efficiency in the use of fertilisers on Rabi crops.

Deportation of Win Chadha

7304. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is a proposal to seek the deportation of Mr. Win Chadha from UAE; and

(b) if so, the steps taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). In view of the non-bailable arrest warrant issued on 14.3.90 against Mr. Win Chadha, all necessary measures are being taken to secure his presence in connection with case no. R.C.I. (A) 90-ACU (IV) registered against him.

Agreement for Buy-Back of Phosphoric Acid From Middle East

7305. SHRI ANBARASU ERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any long agreements have been entered into for buy-back of phosphoric acid from plants to be set up in the Middle East, and

(b) if so, the details in this regard including the names of the parties and the quantity to be purchased?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). No. Sir. While no long term buy-back agreements have been entered into, Government have approved in principle, the buy-back of phosphoric acid from joint ventures proposed to be set up in the Middle East.